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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/691/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : KAMAL CHAND  
NAME OF THE RESPONDENT(S) : AVADH RAIL INFRA LIMITED  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Sivalingam Kesavan Counsel for Respondent





**ORDER**

Counsels representing both the parties are present. Counsel for respondent filed counter and prayed for time to make submissions. Time is enlarged at request.

Put up on 17.01.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc